

1	2	3	4
Goa	1.9 : 1.0 : 1	1.4 : 1.3 : 1	1.2 : 1.2 : 1
<b>North Zone</b>			
Haryana	39.8 : 10.9 : 1	32.2 : 10.7 : 1	15.9 : 55 : 1
Punjab	34.3 : 90 : 1	23.6 : 67 : 1	18.4 : 59 : 1
Uttar Pradesh	15.1 : 4.5 : 1	11.5 : 3.6 : 1	90 : 3.2 : 1
Uttaranchal	11.2 : 24 : 1	8.8 : 2.4 : 1	11.2 : 2.9 : 1
Himachal Pradesh	3.7 : 1.0 : 1	3.2 : 1.0 : 1	2.8 : 10 : 1
Jammu and Kashmir	11.9 : 3.6 : 1	8.1 : 3.3 : 1	57 : 1.9 : 1
<b>East Zone</b>			
Bihar	11.0 : 23 : 1	5.7 : 1.5 : 1	5.3 : 1.5 : 1
Jharkhand	9.2 : 4.7 : 1	7.0 : 5.6 : 1	4.8 : 2.8 : 1
Orissa	4.3 : 1.9 : 1	3.3 : 1.7 : 1	3.7 : 1.9 : 1
West Bengal	2.2 : 1.3 : 1	1.7 : 1.0 : 1	1.6 : 1.0 : 1
Assam	1.8 : 1.0 : 1	2.0 : 0.8 : 1	1.9 : 0.7 : 1
Tripura	3.4 : 1.2 : 1	2.7 : 1.3 : 1	2.6 : 1.0 : 1
Manipur	11.0 : 2.6 : 1	6.4 : 1.3 : 1	29.6 : 2.8 : 1
Meghalaya	7.7 : 3.7 : 1	6.5 : 1.7 : 1	7.1 : 2.4 : 1
Nagaland	3.9 : 2.1 : 1	3.9 : 2.7 : 1	2.9 : 1.9 : 1
ALL INDIA:	5.5 : 2.1 : 1	4.6 : 2.0 : 1	4.3 : 2.0 : 1

**Subsidy to coconut farmers**

\*64. SHRI S. THANGAVELU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government proposes to formulate a plan to restructure the Coconut Development Board (CDB) on the lines of Rubber Board, since CDB is not functioning successfully;

(b) whether Government will also consider to provide subsidy to coconut farmers to increase the production; and

(c) if so, the details thereof and followup action taken by Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) The Coconut Development Board (CDB) is functioning satisfactorily since its establishment in 1981. The area under coconut during 1980-81 was only 1.1 million ha. and the production of coconut was 5942 million nuts. At present, production of coconut is 15730 million nuts (2008-09) from an area of 1.9 million ha. The productivity has increased by 52% from 5485 nuts per ha. to 8303 nuts per ha. during the above period, recording a compound growth rate of 2% in area per annum and 3.41% in production.

There is presently no plan to restructure the Coconut Development Board.

(b) and (c) The Government assists the coconut farmers through schemes implemented by CDB such as, Integrated Development of Coconut; Technology Mission on Coconut; Pilot Project for Replanting and Rejuvenation of Coconut Gardens; Coconut Palm Insurance Scheme (CPIS).

The CDB provides subsidy and other assistance to coconut farmers and others for improving production and productivity which, *inter alia*, includes:-

- (i) Subsidy @ Rs. 8000/- per hectare for coconut new planting under the area expansion programme.
- (ii) Subsidy @ Rs. 13,000/- per hectare for cutting and removal of 32 palms under replanting and rejuvenation scheme.
- (iii) Subsidy @ Rs. 35,000/- per hectare for laying out demonstration plots (LOOP) in 2 years.
- (iv) Subsidy @ Rs. 15,000/- per hectare for fertilizer and other inputs under replanting and rejuvenation programme for 2 years.
- (v) Seedling replanting subsidy @ Rs. 20/- per seedling under replanting and rejuvenation programme.
- (vi) Subsidy @ Rs. 2 lakhs for the production of 25,000 seedlings per year for coconut nurseries.
- (vii) Subsidy @ Rs. 6 lakhs for establishment of coconut nucleus seed garden in 4 hectare area during three years.
- (viii) Subsidy up to Rs. 50 lakhs per beneficiary for setting up processing industries under TMOC programme on project basis.

#### **Revamping of PDS**

\*65. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to refer to the answer to Unstarred Question 3393 given in the Rajya Sabha on 27th August, 2010 and state:

- (a) whether Government has since taken a decision to revamp the public distribution